

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SEPCIAL BENCH

CP No. 422/2016

IN THE MATTER OF:

Bank of Baroda	APPLICANT / PETITIONER
Vs		
Metaphor Exports Pvt. Ltd.	RESPONDENT

Under Section 433(e) and 434, 439

Order delivered on 16.07.2018

Coram:

Dr. Deepti Mukesh
Hon'ble Member(Judicial)

Sh. S. K Mohapatra,
Hon'ble Member (Technical)

PRESENTS

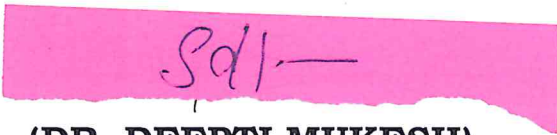
For the Petitioner	:	-
For the respondent/Non-applicant	:	Ms. Radhika Gupta, Adv.
For RP	:	Mr. Amol Vyas, Adv.

ORDER

Ld. Counsel for the non-applicant(promoters) seeks time, as their main counsel is not present. For arguments on 30th July, 2018.


Sd/-

(S.K MOHAPATRA)
MEMBER (TECHNICAL)


Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

16.07.2018
Ritu Sharma